

श्रमिक कल्याण समिति

*489. श्री पीतम्बर दास :

श्री जगदम्बी प्रसाद यादव :

श्री प्रेम मनोहर :

श्री रत्तन लाल जैन :

डॉ० भाई महावीर :

क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या श्रमिक कल्याण समिति का प्रतिवेदन प्राप्त हो गया है ,

(ख) यदि हां, तो उसकी मुख्य सिफारिशें क्या हैं, और

(ग) इन सिफारिशों पर सरकार की क्या प्रतिक्रिया है ?

†[I ABOUT WELFARE COMMITTEE

*489. SHRI PITAMBER DAS :

SHRI J. P. YADAV :

SHRI PREM MANOHAR :

SHRI RATTAN LAL JAIN :

DR. BHAI MAHAVIR :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the report of the Labour Welfare Committee has been received ;

(b) if so, what are its main recommendations ; and

(c) what has been the reaction of Government to these recommendations?

श्रम. सेवानियोजन और पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) जी, नहीं ।

(ख) और (ग) प्रश्न नहीं उठते ।

†[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) No,

(b) and (c) Do not arise.]

†[] English translation.

PROJECTION OF PARTY-POLITICAL VIEWS THROUGH A.I.R.

*490. SHRI A. D. MANI :

SARDAR RAM SINGH :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether any agreement has been reached between the Government and political parties regarding the use of the All India Radio for the projection of Party-political points of view on the eve of the general elections or mid-term election ; and

(b) whether any suggestions have been made by the State Governments on the subject?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b) No, Sir.

POSTAL STAMPS IN MEMORY OF SAHITYARATHI LAKSMINATH BERBARNA

1233. SHRI SRIMAN PRAFULLA GOSWAMI : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total number of postal stamps issued in commemoration of Sahityarathi Lakshminath Berbarna of Assam ;

(b) whether it is a fact that most of the post offices in the interior of Assam did not receive the said stamps ;

(c) if so, whether Government received any complaints to that effect ; and

(d) what action has been taken by Government to supply these stamps to all the post offices in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH) : (a) Twenty lakh copies of the commemorative stamp in honour of the Late Shri Lakshminath Bezbaruah were issued on 5-10-1968.

(b) Yes.

(c) Yes.

(d) Commemorative stamps as distinguished from the regular definitive series of stamps are printed only in limited quantities. Their distribution is therefore, limited to selected post offices and Philatelic Bureaux. Though ordinarily such stamps were to be sold only at the Philatelic Bureau at Shillong, an exceptional procedure was followed in the case of the Bezbaruah stamp which was authorised for issue at all Head Post Offices in Assam. If all post offices even in the Assam Circle alone were to hold the stamps a very large quantity would have had to be printed. Interested parties could however get such commemoratives from the Philatelic Bureaux.

However to facilitate the purchase of such stamps, orders have since been issued to authorise all Head Post Offices to sell the stamps. The number of such stamps printed has also been increased to 30 lakhs copies.

गाजियाबाद की मोहन नगर ब्रीवरीज के कर्मचारियों को दिया गया बोनस

1234. श्री सुरज प्रसाद : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) मोहन नगर ब्रीवरीज लिमिटेड, गाजियाबाद को पिछले तीन वर्षों में प्रति वर्ष कितना-कितना लाभ हुआ और इसका कितने प्रतिशत कर्मचारियों को बोनस के रूप में दिया गया ; और

(ख) क्या यह सच है कि इन कर्मचारियों को दिल्ली क्लथ मिल्स के मजूरी बोर्ड की मिफारिशों के अनुसार बोनस नहीं दिया गया और यदि हाँ, तो इसके क्या कारण हैं ?

†[BONUS PAID TO WORKERS IN MOHAN NAGAR BREWERIES IN GHAZIABAD

1234. SHRI SURAJ PRASAD : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the amount of profits earned by Mohan Nagar Breweries Ltd., Ghaziabad during each of the last three years and what percentage of it was paid as bonus to the workers; and

(b) whether it is a fact that these workers have not been paid bonus according to the recommendations of the Wage Board of Delhi Cloth Mills and if so, what are the reasons therefor?

श्रम, सेवानियोजन और पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) सूचना उपलब्ध नहीं है। बोनस भुगतान अधिनियम, 1965 के अन्तर्गत इस संस्थान के सम्बन्ध में उत्तर प्रदेश की सरकार ही "उचित सरकार" है।

(ख) दिल्ली क्लथ मिल्स के लिए कोई मजूरी बोर्ड नहीं बना है। इसलिए यह प्रश्न नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) The information is not available. The Government of Uttar Pradesh is the "appropriate Government" in respect of this establishment under the Payment of Bonus Act, 1965.

(b) There has been no Wage Board of Delhi Cloth Mills; the question, therefore, does not arise.]

गाजियाबाद के मोहन नगर ब्रीवरीज लिमिटेड में वेतन का दिया जाना

1235. श्री सुरज प्रसाद : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) गाजियाबाद के मोहन नगर ब्रीवरीज लिमिटेड में कितने स्थायी तथा कितने अस्थायी कर्मचारी काम करते हैं और उनमें से कितने पुरुष तथा कितनी महिलाएँ हैं;

(ख) क्या इस कम्पनी में काम करने वाले कर्मचारियों को मासिक वेतन दिल्ली क्लथ मिल्स के मजूरी बोर्ड की मिफारिशों के आधार पर दिया जाता है; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर 'हाँ' हो, तो इसके क्या कारण हैं और सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?